



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.8841/2020
(S.W.P. No.1802/2013)

Friday, this the 15th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Aijaz Ahmad Sheikh (Aged: 41 YRS.) S/o Mohammad Yousuf Sheikh, R/o Surigam, Lolab, District Kupwara Inspector, Forest Protection Force.

..Applicant
(None for applicant)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt., Department of Forests, Civil Secretariat Srinagar/Jammu.
2. Director, Forest Protection Force, J&K Government, Srinagar/Jammu.
3. Joint Director, Forest Protection Force, Kashmir.
4. Deputy Director, Forest Protection Force, Gama Unit, K-06 Natnusa Kupwara.
5. Divisional Forest Officer, Kamraj Forest Division, Kupwara.
6. Range Officer, Forest Range Machil, Kamraj Forest Division, Kupwara.
7. Range Officer, Forest Range South Lolab, Kamraj Forest Division, Kupwara.

..Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R (ORAL)**Mr. Justice L. Narasimha Reddy:**

This T.A. is filed challenging the order of suspension. It is brought to our notice by Mr. Rajesh Thapa, learned Deputy Advocate General that the applicant has since been reinstated.

2. Hence, the T.A. has become infructuous, and is accordingly dismissed. There shall be no order as to costs.

(**Mohd. Jamshed**)
Member (A)

(**Justice L. Narasimha Reddy**)
Chairman

January 15, 2021

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